

(c) whether the need to construct flats for those already registered under various schemes with the DDA for flats has been kept in view before releasing the land to Group House Societies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The Delhi Urban Art Commission has since approved the conceptual land use plan for part-1 of the project named 'Dwarka' which, inter-alia, caters to the requirement of land for allotment to Co-operative Group Housing Societies.

(c) Yes Sir.

Construction of D.D.A. Flats

375. SHIRIRAM SAGAR (Saidpur): Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the flats constructed by the DDA during the current year and locations thereof, category-wise;

(b) whether the DDA propose to achieve the targets fixed for the construction of flats for 1989-90;

(c) the action plan drawn for the construction of flats during 1990-91; and

(d) the targets fixed for allotment of flats to all registrants?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The category-wise details of flats constructed by the DDA during the current financial year till February, 90 and location thereof are given in the Statement below;

(b) Yes, Sir.

(c) During the year 1990-91, it is proposed to construct 12,600 houses in different localities of Delhi.

(d) The target for construction/completion of the houses for the remaining remaining registrants are as follows localities of Delhi.

| | | |
|--------------|---|---------------|
| 1990-91 | — | 12,600 |
| 1991-92 | — | 19,000 |
| 1992-93 | — | 26,000 |
| 1993 -94 | — | 26,500 |
| Total | | 84,100 |

STATEMENT

Statement showing the Houses completed during 1989-90 (upto February 1990)

| Sl. No. | Name of Scheme | SFS | MIG | L/G | Janta/EWS | Total |
|------------------|--|-----|-----|------|-----------|-------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| EAST ZONE | | | | | | |
| 1. | Lower MIG (L/G) houses at Kondli Sector | — | — | 3376 | — | 3376 |
| 2. | EWS houses at Kondli Sector | — | — | — | 2040 | 2040 |
| 3. | MIG/LIG houses at Trilokpuri Pkt. V South of Lake | — | 12 | 48 | — | 60 |
| WEST ZONE | | | | | | |
| 4. | Madipur on Rohtak Road | 120 | — | — | — | 120 |
| 5. | Madipur in Pkt II | — | — | 156 | — | 156 |
| | Group II | — | — | — | — | — |
| | Group III | — | — | 156 | — | 156 |

| S/ No | Name of Scheme | SFS | M/G | L/G | Janta/EWS | Total |
|-------|--|-----|-----|-----|-----------|-------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 6 | Pachum Vihar in Pkt Group V & VII at Zone G, 17 | — | — | 256 | — | 256 |
| | Group III | — | — | — | — | — |
| | Group IV | — | — | 224 | — | 224 |
| | Group V | — | — | 272 | — | 272 |
| 7 | Hastsal | — | — | — | — | — |
| | Group IV | — | — | 252 | — | 252 |
| | Group II | — | — | — | — | — |
| | SOUTH EAST ZONE | | | | | |
| 8. | SFS houses at Kalkaji op ^y { t } ¹ , Gurdwara | 144 | — | — | — | 144 |
| 9. | SFS houses at Sarita Vihar, Pkt H&J, Gr. III | 100 | — | — | — | 100 |

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| Sl. No. | Name of Scheme | SFS | MIG | LIG | Janta/EWS | Total |
|---------|---|-----|-----|-----|-----------|-------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 10. | SFS houses at Sarita Vihar, Pkt H&J, Gr. IV | 120 | — | — | — | 120 |
| 11. | SFS houses at Sarita Vihar, Pkt H&J, Gr. V | 120 | — | — | — | 120 |
| 12. | SFS houses at Sarita Vihar, Pkt B, Gr. II (Balance work) | 14 | — | — | — | 14 |
| 13. | SFS houses at Sarita Vihar, Pkt C, Gr. I (Balance work) | 42 | — | — | — | 42 |
| 14. | SFS houses at Sarita Vihar, Pkt K&L, Gr. I, II & III | 424 | — | — | — | 424 |
| 15. | EWS houses at Shahpur Jat | — | — | — | 96 | 96 |
| 16. | EWS houses at Lado Sarai | — | — | — | 160 | 160 |
| 17. | EWS houses at Dakshinpuri | — | — | — | 188 | 188 |
| 18. | LIG houses at Badarpur | — | — | 56 | — | 56 |

| Sl. No. | Name of Scheme | SFS | MIG | L/G | Janta/EWS | Total |
|------------------------|--|-----|-----|-----|-----------|-------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| SOUTH WEST ZONE | | | | | | |
| 19. | 558 SFS houses at Vasant Kunj | 558 | — | — | — | 558 |
| NORTH ZONE | | | | | | |
| 20. | C/o 512/520 EWS Bl. B, Pkt 4, Sec. XVII, Rohini | — | — | — | 504 | 504 |
| 21. | C/o 512/520 EWS Bl. D, Pkt 1, Sec. XVII, Rohini | — | — | — | 520 | 520 |
| 22. | C/o 288/256 L/G Bl. D, Pkt 5&6, Sec. XVII, Rohini | — | 256 | — | — | 256 |
| 23. | C/o 936/988 Janta houses at Pkt V (P) Pitampura | — | — | — | 774 | 774 |
| 24. | C/o 192 Janta Houses Pitampura Pkt V (P) | — | — | — | — | 192 |
| 25. | 120 MIG at Sarai Khalil SH : 60 MIG Sarai Khalil | — | 60 | — | — | 60 |

| Sl. No. | Name of Scheme | SFS | MIG | LIG | Janta/EWS | Total |
|--------------------|---|------|------|------|-----------|-------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 26. | 1664 EWS Sec. XVI Rohini SH : 832 EWS Sec. XVI Rohini | — | — | — | 832 | 832 |
| 27. | 120 LIG Pkt. 4 Bl. H Sec. XVI, Rohini | — | — | 120 | — | 120 |
| 28. | 1664 EWS Sec. XVI, Rohini SH : 832 EWS, Sec. XVI, Rohini | — | — | — | 832 | 832 |
| 29. | 256 LIG Gr. VI, Sec. XI, Rohini | — | — | 256 | — | 256 |
| 30. | 256 LIG, Gr. VI, Sec. XI, Rohini | — | — | 256 | — | 256 |
| 31. | 96 MIG at Lawrence Road | — | 96 | — | — | 96 |
| <i>ROHINI ZONE</i> | | | | | | |
| 32. | Rohini Sec. 15 | — | 1120 | 1320 | 2656 | 5096 |
| 33. | Rohini Sec. 18 | — | 880 | 1080 | — | 1960 |
| G. Total | | 1642 | 2168 | 8264 | 8794 | 20868 |